

**(OPEN COURT)**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This is the 12th **Day of SEPTEMBER 2018**)

**Hon'ble Mr. Rakesh Sagar Jain-JM**  
**Hon'ble Mr. Mohd. Jamshed - AM**

**CCP No.216 of 2017**  
**(Arising out of Original Application No. 1664 of 2010)**

1. Makhan Lal, aged about 67 years, S/o Late Mahabir, R/o Village and P.O. Niwan, District, Allahabad.

..... **Applicant**

**By advocate: Shri Swayamber Lal**

Versus

1. Major General Rajiva Mishra, Commandant, Selection Centre East, Kariappa Road, New Cantt, Allahabad.

..... **Respondents**

**By advocate: Shri R K Srivastava**

**O R D E R**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain –Member (J)**

Shri A K Dave, proxy counsel for Shri Swayamber Lal, counsel for the applicant and Shri R K Srivastava, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that order dated 22.07.2016 passed in OA No. 1664 of 2010 has been complied with.

3. Accordingly, the contempt petition is dismissed and notices issued stands discharged.

**(Mohd Jamshed)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

Arun